

Annexure-1														
Name of the corporate debtor: Millennium Starch India Private Limited; Date of commencement of CIRP: 28.04.2026; List of creditors as on: 19.05.2026														
List of secured financial creditors belonging to any class of creditors														(Amount in ₹)
Sl. No.	Name of creditor	Identificati on No.	Details of claim received		Details of claim admitted					Amount of conting ent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
No claim received from the secured financial creditors belonging to any class of creditors														

Sd/-

Rahul Sudhakar Kavathekar  
Interim Resolution Professional

In the matter of Millennium Starch India Private Limited  
(Under Corporate Insolvency Resolution Process)

IBBI Reg. No.: IBBI/IPA-003/IP-P00040/2017-2018/10101

AFA Certificate No.: AA1/10101/02/300627/109056

AFA valid upto : 30-June-27

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Process Email: millennium.cirp@hotmail.com

Place: Mumbai